

Sl. No. 3

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/73/7/AMR/2022		7 of IBC	Union Bank of India Vs. Sri Ravichandra Textiles Private Limited

ORDER

Present: Mr. V. Sethu Madhava Rao, Ld. Counsel for the FC

Mr. Shiv Rohan, Ld. Counsel for the CD

Heard. Both the parties are liberty to file written submissions, not more than 3 pages within 3 days. List the matter on 10.05.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)